

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 76 OF 2016 &
IA NOS. 185 & 186 OF 2016

Dated: 2nd June, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Chhattisgarh State Power Trading Co. Ltd. Appellant(s)
Versus
Bharat Aluminium Co. Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. V.C. Shukla

Counsel for the Respondent(s) : Mr. Matrugupta Mishra
Mr. Nimesh Jha for R.1

Mr. Ravin Dubey and
Mr. Girish Gupta for R-2

Mr. Ravi Sharma for R-3

ORDER

Admit. Issue notice. Learned Counsel for respondents seek four weeks time to file reply. They may file the same on or before 04.07.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 18.07.2016 after serving copy on the other side.

List the matter on **19.08.2016.**

(I.J. Kapoor)
Technical Member
mk/jp

(Justice Ranjana P. Desai)
Chairperson